THE MINISTER OF AGRICUL-TURE AND IRRIGATION (SHRI PRAKASH SINGH BADAL): (a) Statements I and II (a) to (e) giving the required information on average yield per hectare are laid on the Table of the House. [Placed in Library. See No. LT-303/77].

(b) In the sphere of agriculture. substantial increase in the production of foodgrains as also commercial crops are sought to be achieved during the Fifth Plan period through expansion of the cropped area, extension of irrigation facilities and improvement in crop yields. For achieving the targetted growth in crop yields, steps taken by Government include intensification of problem-oriented research, strengthening of agricultural extension anđ administration, expansion of the programme of multiplication and distribution of certified seeds expansion in the area under high-yielding varieties, increase in the consumption of chemical fertilizers and improvement in the efficiency of fertiliser use, judicious use of peseticides, water management and expansion in institutional credit. These measures are proposed to be intensified.

#### Central School at Bhagalpur

174. DR. RAMJI SINGH: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Government have dropped the idea of opening a Central School at Bhagalpur; and

(b) if not, when it will be started and where?

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) and (b). The opening of a Central School in the campus of Hhagalpur University has not been dropped but is under consideration in conjunction with the University authorities

# Taking over of Patna University

175. DR. RAMJI SINGH: Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Government propose to take over Patna University into a Centrally administered University; and

(b) if so, when it is proposed to be taken over?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) and (b). No such proposal is under consideration of the Government.

# 12.60 hrs.

## PAPERS LAID ON THE TABLE

NOTIFICATIONS, REVIEW AND ANNUAL REPORTS

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): On behalf of Shri Prakash Singh Badal, I beg to lay on the Table:---

- (1) A copy each of the following Notifications (Hindi and English versions) under sub section (2) of section 63 of the Wild Life (Protection) Act, 1972:---
  - (i) The Assam Wild Life (Stock Declaration) Rules, 1977, published in Notification No. G.S.R. 34(E) in Gazette of India dated the 25th January, 1977.
  - (ti) The Assam Wild Life (Transactions and Taxidermy) Rules, 1977 published in Notification No. G.S.R. 35(E)

in Gazette of India dated the 25th January, 1977.

- (iii) The Meghalaya Wild Life (Stock Declaration) Rules, 1977 published in Notification No. G.S.R. 154(E) in Gazette of India dated the 1st April, 1977.
- (iv) The Meghalaya Wild Life (Transactions and Taxidermy) Rules, 1977 published in Notfication No. G.S.R. 155(E) in Gazette of India dated the 1st April, 1977. [Placed in Library. See No. LT-268/77].
- (2) A copy of Notification No. G.S.R. 823(E) (Hindi and English versions) published in Gazette of India dated the 28th September, 1976, under subsection (3) of section 36 of the Insecticides Act, 1968. [Placed in Library. See No. LT-269/ 77].
  - (3) A copy each of the following papers (Hindi and English versions) under sub-section
     (1) of section 619A of the Companies Act, 1956:—
    - (i) (a) Review by the Government on the working of the State Farms Corporation of India Limited, New Delhi, for the year 1974-75. (b) Annual Report of the State Farms Corporation of India Limited. New Delhi, for the year 1974-75 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-270/ 77].
    - (ii) Annual Report of the Indian Dairy Corporation, Baroda, for the year 1975-76 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon. [Placed in library, See No. LT-271/77].

- (iii) (a) Review by the Government on the working of the National Seeds Corporation Limited New Delhi, for the year ended 31st May, 1976. (b) Annual Report of the National Seeds Corporation Limited New Delhi for the year ended 31st May, 1976 along with the Audited accounts and the Comments of the Comptroller and Auditor General thereon. [Placed in library. See No. LT-272/77].
  - (iv) (a) Review by the Government on the working of the Central Fisheries Corporation Limited, Howrah, for the year 1974-75.
    (b) Annual Report of the Central Fisheries Corporation Limited, Howrah for the year 1974-75 along with the Audited Accounts and the Comments of the Central thereon.
  - (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item
    (3) (iv) above. [Placed in Library. See No. LT-273/ 77].
  - (5) A copy of the Annual Report of the Tamil Nadu Forest Planta-Corporation Limited. tion Tiruchirapalli for the year 1974-75 along with the Audited Accounts and the Comments of Comptroller and Auditor General thereon, under subsection (3) of section 619A of the Companies Act, 1956 read with clause (c) (iv) of the Proclamation dated the 31st January, 1976 issued by the President in relation to the State of Tamil Nadu. [Placed in Library. See No. LT-274/ 77].

- (6) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 35 of the Food Corporation Act, 1964:--
  - (i) Annual Report of the Food Corporation of India for the year 1973-74 along with the Audited Accounts.
  - (ii) Annual Report of the Food Corporation of India for the year 1974-75 along with the Audited Accounts.
     [Placed in Library. See No. LT-275/77].
- MADURAI CITY MUNICIPAL CORPORATION ('AMDT.) Act, 1977

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-HABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table a copy of the Madurai City Municipal Corporation (Amendment) Act, 1977 (President's Act No. 7 of 1977) (Hindi and English versions) published in Gazette of India dated the 28th April, 1977, under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976. [Placed in Library. See No. LT-276/ 77].

### Annual Reports, Audit Report and Annual Accounts

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI PRATAP CHANDRA CHUN-DER): I beg to lay on the Table---

- A copy of the Annual Report (Hindi and Euglish versions) of the Indian Council of Social Science Research, New Delhi, for the year 1975-76. [Placed in Library. See No. LT-277/ 77].
- (2) (i) A copy of the Audit Report (Hindi and English versions) on the accounts of the National Council of Educational Research and Training for the year 1974-75.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report.

Papers Laid

[Placed in Library. See No. LT-278/77].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 1975-76.

> (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-279/77].

- (4) A copy of the Annual Accounts of the University of Delhi for the year 1974-75 together with Audit Report thereon (Hindi and English versions). [Placed in Library. See No. LT-280/ 77].
- (5) A copy each of the following papers (Hindi and English versions) under sub-section
  (4) of section 29 of the University of Hyderabad Act, 1974:—
  - (i) Certified Accounts of the Unversity of Hyderabad for the year 1974-75.
  - (ii) Certified Accounts of the University of Hyderabad for the year 1975-76.
    [Placed in Library. See No. LT-281/77].